

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302
IB - 2753/ND/2019

IN THE MATTER OF:

M/s. K.K. Infonet System

Vs

M/s Cloudrie Technologies Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 12.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

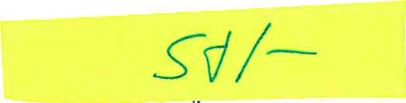
PRESENT:

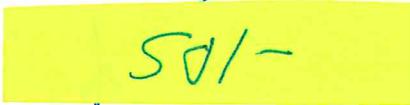
For the Applicant : Adv. Pragun Dua, Proxy Counsel

For the Respondent :

ORDER

Affidavit of service has been filed on behalf of the Ld. Counsel for the petitioner. None present on behalf of the respondent. Therefore, they are proceeded ex-parte. List the case for ex-parte hearing 10.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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